

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:220  
ANSWERED ON:09.11.2010  
SUPPLY OF ROTTEN FOODGRAINS  
Sugumar Shri K.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether complaints have been received regarding supply of rotten foodgrains to the States by the Food Corporation of India (FCI) for distribution to the poor people;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government has issued any directions to the FCI for supply of good quality foodgrains; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): No such complaint has been received in this Department.
- (b): Does not arise in view of (a) above.
- (c) & (d): Quality of the foodgrains distributed through Fair Price Shops (FPSs) under the Targeted Public Distribution System (TPDS) has to be as per quality specifications under the Prevention of Food Adulteration Act and PFA Rules, 1955.

In terms of the Public Distribution System (Control) Order, 2001, Food Corporation of India (FCI) or any other agency designated by the Central Government shall ensure delivery of foodgrains of fair average quality to State Governments for distribution under the Public Distribution System. The PDS (Control) Order, 2001 further stipulates that joint inspection of the stocks of foodgrains intended for issue be conducted by State Government and FCI to ensure that the stocks conform to the prescribed quality specifications. State Governments are also to ensure that stocks of essential commodities under the Public Distribution System, as issued from the FCI godowns, are not replaced by stocks of inferior quality during storage, transit or any other stage till delivery to the ration card holder. Under the PDS (Control) Order, 2001, FCI is also stipulated to issue to the State Governments stack-wise sealed samples of the stocks of foodgrains supplied to them for distribution under the PDS at the time of despatch. Government has also issued appropriate instructions to all State/UT Government that all the stocks available with the State Govt. agencies and Fair Price Shops should be regularly inspected for their quality and under no circumstances foodgrains not meeting the required quality specifications be distributed.